

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 01st MAY, 2024, 10:30 A.M.

CP (IB) No. 249/CB/2020, IA (IB) No. 70/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Hariom Rice Mills Pvt. Ltd.
Under Section	10 IBC

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Ms. Aakanksha Nehra, Adv.
Ms. Preeti Singh, Adv.
Ms. Gunjan Nayyar, Adv.

For Respondent (s)

ORDER

This is an application filed by the Liquidator for the extension of liquidation period for six months. The liquidation period was expired on 02.02.2024, however, she has filed this application on 02.03.2024 and counsel also submits that there are two pending matters before Hon'ble NCDRC and Hon'ble NCLAT and seeks time for extension of liquidation period. At this juncture, request is considered and liquidation period extended from 03.02.2024 to 01.08.2024. Thus, this application is allowed and disposed of.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)